COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 55 OF 2018

Dated : 10th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Guttaseema Wind Energy Company Pvt. Ltd..... Appellant(s)& Anr.

Versus Karnataka Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s)	:	Ms. Raveena Dhamija
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Parichita Chowdhury for R-2

<u>ORDER</u>

At the request of the learned counsel appearing for the Appellant to enable her to take necessary instructions whether to proceed in the appeal or not, list the matter for hearing on <u>**18.01.2019.**</u>

(Ravindra Kumar Verma) Technical Member mk/bn (Justice N.K. Patil) Judicial Member

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